

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5673
ANSWERED ON:03.05.2005
DEVELOPMENT OF SLUMS AND JHUGGIES
Darbar Shri Chhatar Singh

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Union Government has received any proposals from the State Governments, particularly from Jharkhand for development of slums and Jhuggies in bigger cities of the States during the last three years and thereafter;
- (b) if so, the details thereof, State-wise; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA)

(a)to(c): Slum Development is a State subject. However, with a view to ameliorate the living conditions of the slum dwellers, a programme known as National Slum Development Programme (NSDP) was launched at the National level by the Government in August, 1996 for the development of urban slums. Funds under this Programme are allocated as Additional Central Assistance (ACA) to various States on the basis of pro-rata slum population.

The State Governments formulate specific plans, programmes and schemes for development of slums in various cities as per their priorities and make necessary provisions therefor, in their respective State Plans.

The details of the funds released under NSDP to the States/UTs during the last three years are at Annexure-A.

Annexure referred to in reply to Lok Sabha USQ No.5673 for 3.5.2005.

ANNEXURE-A

Details of Additional Central Assistance (ACA) released to the States/UTs during the last three years under National Slum Development Programme (NSDP)

(Rupees in lakhs)

| Sl. No. | Name of the State/UT | 2002-03 | 2003-04 | 2004-05 | Total |
|---------|----------------------|---------|---------|----------|----------|
| 1 | Andhra Pradesh | 3389.00 | 3389.00 | 6581.00 | 13359.00 |
| 2 | Arunachal Pradesh | 104.00 | 104.00 | 68.79 | 276.79 |
| 3 | Assam | 0.00 | 219.61 | 563.41 | 783.02 |
| 4 | Bihar | 1683.00 | 1683.00 | 3563.00 | 6929.00 |
| 5 | Chhattisgarh | 411.00 | 411.01 | 883.00 | 1705.01 |
| 6 | Goa | 0.00 | 0.00 | 0.00 | 0.00 |
| 7 | Gujarat | 1908.00 | 1860.89 | 2253.91 | 6022.80 |
| 8 | Haryana | 536.00 | 536.00 | 1047.00 | 2119.00 |
| 9 | Himachal Pradesh | 76.53 | 0.00 | 144.00 | 220.53 |
| 10 | Jammu & Kashmir | 687.00 | 687.00 | 934.00 | 2308.00 |
| 11 | Jharkhand | 0.00 | 0.00 | 0.00 | 0.00 |
| 12 | Karnataka | 2061.50 | 2061.00 | 3622.00 | 7744.50 |
| 13 | Kerala | 972.00 | 972.00 | 2083.00 | 4027.00 |
| 14 | Madhya Pradesh | 1568.00 | 1568.00 | 3359.00 | 6495.00 |
| 15 | Maharashtra | 5500.00 | 5500.00 | 10219.00 | 21219.00 |
| 16 | Manipur | 0.00 | 0.00 | 124.28 | 124.28 |
| 17 | Meghalaya | 15.43 | 104.00 | 99.57 | 219.00 |
| 18 | Mizoram | 104.00 | 104.00 | 100.00 | 308.00 |
| 19 | Nagaland | 104.00 | 104.00 | 100.00 | 308.00 |
| 20 | Orissa | 0.00 | 0.00 | 921.00 | 921.00 |
| 21 | Punjab | 0.00 | 0.00 | 0.00 | 0.00 |
| 22 | Rajasthan | 1402.00 | 1402.00 | 3005.00 | 5809.00 |
| 23 | Sikkim | 0.00 | 104.00 | 100.00 | 204.00 |

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|-------|----------------------|----------|----------|----------|-----------|
| 24 | Tamil Nadu | 2570.00 | 2545.40 | 5457.00 | 10572.40 |
| 25 | Tripura | 104.00 | 104.00 | 112.00 | 320.00 |
| 26 | Uttar Pradesh | 4010.00 | 4010.00 | 8594.00 | 16614.00 |
| 27 | Uttaranchal | 173.00 | 173.00 | 369.00 | 715.00 |
| 28 | West Bengal | 3572.00 | 3572.00 | 7075.00 | 14219.00 |
| 29 | A & N Islands | 100.00 | 100.00 | 0.00 | 200.00 |
| 30 | Chandigarh | 100.00 | 100.00 | 0.00 | 200.00 |
| 31 | Dadra & Nagar Haveli | 100.00 | 100.00 | 0.00 | 200.00 |
| 32 | Daman & Diu | 100.00 | 100.00 | 0.00 | 200.00 |
| 33 | Lakshadweep | 1794.00 | 1794.00 | 0.00 | 3588.00 |
| 34 | Pondicherry | 100.00 | 0.00 | 0.00 | 100.00 |
| 35 | NCT of Delhi | 100.00 | 100.00 | 0.00 | 200.00 |
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| | Total | 33344.46 | 33507.91 | 61377.96 | 128230.33 |
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